

ITEM NO.10

COURT NO.3

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 8167/2023

(Arising out of impugned final judgment and order dated 30-05-2023 in BA No. 1097/2023 passed by the High Court of Delhi at New Delhi)

MANISH SISODIA

Petitioner(s)

VERSUS

CENTRAL BUREAU OF INVESTIGATION

Respondent(s)

(IA No. 127490/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 128221/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(Cr1) No. 8188/2023 (II-C)

(IA No. 127943/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 128226/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 16-10-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Petitioner(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Vivek Jain, AOR
Mr. Mohd. Irshad, Adv.
Mr. Rajat Jain, Adv.
Mr. Karan Sharma, Adv.
Mr. Amit Bhandari, Adv.
Mr. Abhinav Jain, Adv.
Ms. Honey Kumbhat, Adv.
Mr. Rishikesh Kumar, Adv.
Mr. Mohit Siwach, Adv.
Mr. Rishabh Sharma, Adv.
Mr. Siddhant Sahay, Adv.

For Respondent(s) Mr. S. V. Raju, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Mr. Zoheb Hussain, Adv.
Mr. Annam Venkatesh, Adv.
Ms. Sairica Raju, Adv.
Mr. Arkaj Kumar, Adv.

Mr. Suryaprakash V Raju, A.S.G.
Mr. Zoheb Hussain, Adv.
Mr. Annam Venkatesh, Adv.
Mr. Digvijay Dam, Adv.
Ms. Sweksha, Adv.
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Re-list tomorrow i.e. 17.10.2023 at 02.00 p.m.

(BABITA PANDEY)
COURT MASTER (SH)

(R.S. NARAYANAN)
ASSISTANT REGISTRAR